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O.A. No. 325 of 2009

Bhagyarathi Behera.....Applicant  
Vs  
Union of India & Ors.....Respondents

Order dated: 03.11.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)  
&  
Hon'ble Shri A. K. Patnaik, Member(Judl.)

By filing a memo dated 03.11.2011, Mr. P.C.Sethy, Ld. Counsel for the applicant seeks to withdraw this O.A. with liberty to file a better one.

Having heard Ld. Counsel for the applicant, prayer is allowed.

O.A. is, accordingly, dismissed as withdrawn. Liberty is, however, granted to the applicant to file a fresh O.A., if so advised.

Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel for the Respondents is present.

  
MEMBER (Judl.)

  
MEMBER(Admn.)

RK